

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.
CAUSE LIST
CASES LISTED ON 12.07.2021

MORNING SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 103/2011	Arguments	JMMK	-
2	OS 79/2014		KSL	-
3	OS 537/2019		MSD	-
4	OS 1535/2009		GC	-
5	OS 1579/2009		KRG	NHP
6	OS 383/2011		VM	NGH
7	OS 1427/2009		NKS	HGR
8	OS 123/2010		PSS	-
9	OS 184/2012		L	KKG
10	OS 226/2013		Evidence	MN
11	OS 639/2012	BG		CNR
12	OS 457/2016	SKS		KKG
13	OS 105/2016	RBK		BJ
14	OS 545/2018	BRK		RJ
15	OS 683/2012	LB		SNR
16	OS 613/2016	NG		BR
17	OS 449/2016	SM		SN
18	OS 493/2016	NR		KKM
19	LAC 169/2009	ER		NSSK
20	MVC 627/2014		NRN	

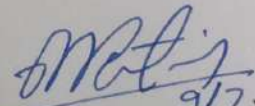
AFTER-NOON SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 1377/2009	Hearing	SMR	TSL
2	OS 705/2014		MN	MS
3	RA 47/2015		MMB	KSL
4	OS 261/2014		VBS	HCR
5	OS 489/2016		DSJ	TSR
6	OS 317/2017		BRS	VPK
7	OS 667/2019		RP	NKS
8	MC 97/2019	Evidence	HR	-
9	OS 255/2015		SRK	VS
10	OS 75/2016		CHH	HSR
11	OS 79/2016		GVS	RK
12	OS 97/2016		SST	RDS
13	LAC 203/2009	objections to IA	NR	-
14	MVC 39/2013		SMK	BPG
15	FDP 13/2017		CNH	BHN

16	OS 471/2015	Steps	TSR	MK
17	OS 33/2014		BRK	-
18	MISC. 49/2014		LS	ANG
19	OS 197/2013		KBJ	NRN
20	MC 17/2020		GH	-

Senior Civil Judge, Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:12.07.2021

CIVIL CASES					
Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
1. OS 1252/09	OMG	JLK. SM	1. OS 244/15	PY	SMK. NM
2. OS 832/09	KKM	NLS	2. OS 342/14	DSJ	KKM
3. OS 225/13	RKK	SM. RL	3. OS 858/09	SCR	DSJ
4. OS 328/11	PN	KJD	4. OS 314/14 C/W.164/16	PRH	UU
5. OS 386/18	CSR	MM. MS	5. OS 930/09	SMR	CK. MBB
6. OS 460/14	VR	-	6. MISE. 26/15	NKS	AS. RK
7. OS 396/13	KNS. HNK	KKM	7. OS 512/14	KRM	AS
8. OS 332/19	SCR	MM. MS	8. OS 142/15	BG	MSR. RMS
9. LAC 16/10	BG. KKM	MP	9. OS 288/15	BG	KRG. SMR
10. OS 118/14	KNG	KRG. SNR	10. OS 72/17	HPL	RC
11. OS 16/20	KBJ	OMG	11. EX 6/17	GKM	-
12. OS 524/14	KRG	VGM	12. OS 191/20	HSR	SS
13. OS 386/13	JUC	AS. NAG	13. OS 468/15	AGB	YMS. SMR
14. OS 258/11	SMR	ML	14. OS 76/11	GVS	LRG
15. RA 8/17	NS	NSV	15. OS 416/15	NHP	BPG
16. OS 146/17	MBS	RK	16. FDP 6/16	RUK	CRU
17. LAC 320/09 C/W.312/09 C/W. 304/09	NR	-	17. RA 24/18	BKM	-
18. MC 2/2021	SMK	-	18. EX. 10/20	VSK	-
19. OS 38/17	KSL	AR	19. MA 10/21	HMS	-
20. OS 442/13	MN	DK. JK. BPG	20. EX. 36/19	SK	-

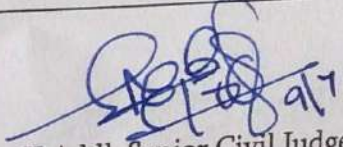

Addl. Senior Civil Judge,
Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 25.06.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 12.07.2021.**

CIVIL CASES

I SESSION				II SESSION			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
		Pltf	Deft			Pltf	Deft
1.	OS 698/2012	KKM	GRV	1.	OS 36/2018	NKS	YHP
2.	OS 108/2013	KRG	DMK	2.	LAC 138/2009	PMA	RL
3.	OS 531/2014	STA	TSL	3.	LAC 136/2009	RS	RL
4.	OS 713/2015	NRN	AS	4.	EX 1/2017	JSB	BPG
5.	OS 165/2015	PLC	-	5.	OS 21/2021	KNR	BG
6.	OS 235/2016	BAM	BTM	6.	FDP 11/2015	AT	AR
7.	OS 494/2016	MG	KKM	7.	OS 437/2014	AS	MN
8.	OS 578/2019	KKG	PRD	8.	OS 474/2017	HVM	BHK
9.	LAC 83/2015	RBS	LV	9.	LAC 25/2015	AK	NA
10.	MISC 5/2017	CS	-	10.	OS 166/2021	GVS	GKN
11.	OS 659/2016	MN	-	11.	OS 305/2016	HBA	SM
12.	OS 229/2017	SM	VKN	12.	LAC 7/2017	-	RL
13.	MC 24/2021	NRP	-	13.	LAC 110/2015	CRV	RB
14.	OS 1146/2009	SNM	SMNH	14.	LAC 57/2015	VSG	R
15.	OS 93/2012	AMN	BS	15.	LAC 25/2014	-	-
16.	OS 443/2015 C/W. 365/2016	KNG	BPG	16.	FDP 9/2021	SMR	-
17.	OS 115/2017	NN	SVS	17.	EX 22/2017	HGR	-
18.	OS 488/2016	HGR	NBG	18.	EX 2/2018	NLR	-
19.	RA 30/2014	MN	RDS	19.	FDP 24/2013	MK	TMR
20.	OS 435/2020	SMR	KSL	20.	OS 260/2021	LIO	-


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 12.11.2020 issued by Hon'ble High Court of Karnataka/.

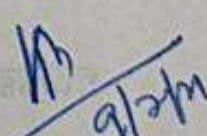
PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 12.07.2021

Morning Session

Afternoon Session

Sl No	Case No.	Plf/ Com	Dfd/ Ad	Sl No	Case No.	Plf/ Com	Dfd/ Ad
1.	OS 61/2013	KNS	NPR	1.	OS 139/2015	MTB	RDS
2.	OS 25/2006	RDS	AS	2.	OS 140/2015	MTB	RDS
3.	OS 55/2006	MK	BPG	3.	CC 4198/21	APP	
4.	OS 337/2019	HGR	RV	4.	OS 15/2010	DSJ	NPR
5.	OS 338/2019	HGR	RV	5.	OS 255/2014	NRS	NS
6.	OS 339/2019	HGR	RV	6.	OS 117/2015	BTK	RDS
7.	OS 340/2019	HGR	RV	7.	Misc 26/2019	DSJ	
8.	OS 341/2019	HGR	RV	8.	OS 325/2014	CH	CKR
9.	OS 342/2019	HGR	RV	9.	EX 13/2019	MG	
10.	Os 343/2019	HGR	RV	10.	OS 267/2015	SM	BMS
11.	OS 344/2019	HGR	RV	11.	OS 165/2019	CR	KSN
12.	OS 345/2019	HGR	RV	12.	CC 1615/15	APP	
13.	OS 346/2019	HGR	RV	13.	CC 2459/17	APP	MNK
14.	CC 884/2006	BMS	TVK	14.	CC 2773/18	HBG	HVM
15.	CC 654/2010	APP	BG	15.	CC 834/19	APP	MKV
16.	CC 1369/12	APP	MBS	16.	CC 1856/19	DKK	HVM
17.	CC 385/2013	APP	KRS	17.	CC 2013/19	APP	KSL
18.	PCR 36/2016	DSJ		18.	CC 3503/19	APP	MPA
19.	PCR 76/2020	VG		19.	CC 5904/20	APP	HBV
20.	PCR 379/19	KCP		20.	CC 932/19	KVM	DNM

Note: Separate cancelled cases list will be notified


Prl. Civil Judge & JMFC,
Nelamangala

I ADDL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 12-07-2021

Sl. No.	Case No.	Stage	Pif/Ptr/DHR/com	Def/Res/JDR/Ad
1	OS 100/2014	Arguments	JMC	
2	OS 360/2018	Arguments	AR	
3	OS 403/2019	Arguments	SHN	
4	OS 60/2008	Arguments		
5	OS 250/2010	Hearing	HMS	
6	OS 216/2014	Hearing	LS	
7	Misc 42/2014	Hearing	HSR	
8	OS 282/2015	Hearing	DSJ	
9	OS 202/2014	Hearing	BCJ	
10	OS 328/2019	Hearing	MV	
11	OS 208/2008	Evidence		
12	OS 282/2009	Evidence		
13	OS 230/2010	Evidence	MR	
14	OS 464/2011	Evidence	MS	
15	OS 144/2013	Evidence	TSC	
16	OS 40/2014	Evidence	GC	
17	OS 140/2014	Evidence	AS	
18	OS 02/2015	Evidence	BB	
19	OS 202/2015	Evidence	MB	
20	OS 258/2015	Evidence	BPG	

Note: Separate cancelled cases list will be notified

9/7/21
Addl Civil Judge & JMFC,
Nelamangala

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA**
LIST OF CASES TAKEN ON BOARD ON 12-07-2021
Morning Session Afternoon Session

SL No.	Case No.	Pt/Ptr/DHR	Def/Res/JDR	SL No.	Case No.	Pt/Ptr/DHR	Def/Res/JDR
1.	OS 106/2008	SCB	RK	21	OS 393/2018	BD	RK
2	OS 183/2008	KCP	EXPT	22	OS 36/2020	SNS	CK
3	OS 392/2008	DSJ	RK	23	OS 517/2009	NK	EXPT
4	OS 422/2009	SMR	AS	24	OS 519/2009	NK	EXPT
5	OS 162/2017	KNS	EXPT	25	OS 524/2009	NK	EXPT
6	Mis 15/2012	MN	RK	26	OS 483/2018	KSL	BHS
7	OS 40/2002	NRN	KKM	27	OS 497/2018	BAM	HPN
8	OS 123/2006	KNS	RK	28	OS 27/2019	AS	BRN
9	OS 257/2008	AVM	AS	29	OS 31/2019	VM	MSY
10	OS 7/2014	KSL	HNN	30	OS 514/2008	BRS	AGP
11	OS 213/204	KNS	RK	31	OS 465/2017	CV	THR
12	OS 333/2015	YHP	NPR	32	OS 215/2019	KRM	KSN
13	OS 462/2017	HSR	NPR	33	OS 369/2019	BRS	SK
14	OS 101/2018	LM	KCY	34	PCR 188/2018	LS	
15	OS 441/2018	NR	ND	35	PCR 83/2020	BTM	
16	OS 188/2008	KVG	BSH	36	PCR 84/2020	BTM	
17	OS 32/206	MN	KNS	37	PCR 85/2020	BTM	
18	OS 34/2006	SMR	SRG	38	PCR 118/2020	NB	
19	OS 355/2007	SMR	VLR	39	PCR 120/2020	NB	
20	OS 357/2009	RK	TSR	40	PCR 70/22021	DNM	

[Handwritten Signature]
II Addl. Civil Judge & JMFC
Nelamangala

Note: 1. All advocates are requested to strictly follow SOP dated 08-07-2021 issued by Hon'ble High Court of Karnataka